

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1822

ANSWERED ON:07.03.2013

CHANGE IN NORMS UNDER PMGSY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact there is need to link habitations along international border, hills, tribal areas and remote areas under Pradhan Mantri Gram Sadak Yojana (PMGSY) irrespective of population norms;

(b) if so, the reaction of the Union Government thereto;

(c) whether the Security Forces have also demanded to provide road link to the habitations in hills, tribal areas and along with international border including that of Arunachal Pradesh with China; and

(d) if so, the steps taken by the Union Government to provide link by relaxing population norms to habitations in hill, tribal areas and along with international border?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) to (d) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched on 25th December, 2000 as a Centrally Sponsored Scheme to provide all-weather road in rural areas of the country. The Programme envisages connecting all eligible unconnected habitations as per the Core Network with a population of 500 persons (as per 2001 census) and above in plain areas, 250 persons and above in Hill States, the Tribal (Schedule V) areas, the Desert areas (as identified in the Desert Development Programme) and in the 82 Selected Tribal and Backward Districts in 9 States under Integrated Action Plan (IAP), as identified by the Ministry of Home Affairs and Planning Commission.

The Guidelines stipulate that in case of Hill States, population of all habitations, which are located within a radius of 1.5 km of path distance, can be clubbed together under cluster approach. With an aim to provide connectivity to a larger number of habitations in the blocks bordering international boundary in the hill States (as identified by the Ministry of Home Affairs) all habitations within a path distance of 10 km may be treated as a cluster for this purpose. Further, on the request of the State Government, a special dispensation has been allowed to Arunachal Pradesh, keeping in view strategic consideration, by extending the provision of the Cluster approach to all International border districts in the State by way of clubbing population within the path distance of 10 km and treating as a Cluster for eligibility.